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Title : Introduction of Contract Labour (Regulation and Abolition) (Amendment) Bill (Amendment of Section 10).

15.26 hrs.

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CONTRACT LABOUR (REGULATION AND ABOLITION) (AMENDMENT) BILL (AMENDMENT OF SECTION 10), 2005*

SHRI GINGEE N. RAMACHANDRAN (VANDAVASI): Sir, I beg to move for leave to introduce a Bill further to amend the Contract Labour (Regulation and Abolition) Act, 1970.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Contract Labour (Regulation and Abolition) Act, 1970."

The motion was adopted.

SHRI GINGEE N. RAMACHANDRAN : I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 12.8.2005.

** Introduced with the Recommendation of the President.